

Neither Ministry of Coal nor Coal India Ltd. issue any coal permits. Any requests received for release of coal are dealt with and disposed of according to the procedures laid down by Sales Policy Committee of Coal India Ltd. The grade of coal supplied to various parties depends upon the requirements of consumers and availability of particular grades.

#### **Appointment of General Sales Agents by Indian Airlines**

167. SHRI S. B. SINGH : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the details of General Sales Agents or Selling Agencies appointed by the Indian Airlines in the last 18 months ; and

(b) the criteria of appointing such General Sales Agent/Agents ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) Indian Airlines does not appoint General Sales Agents. After 1-1-1990 it has appointed 154 Passenger Agents and 22 Cargo Agents in different parts of the country.

(b) The criteria for appointment of Passenger/Cargo Agents are :—

(i) For the metropolitan cities of Bombay, Delhi, Calcutta, Madras, Bangalore, Hyderabad and Ahmedabad, the applicant agents should have IATA approval.

(ii) The applicant agent should have suitable premises, atleast 2 staff capable of issuing IA documents, sufficient security arrangements and some prior

experience in air transportation business for stations other than mentioned at (i) above.

(iii) All applicant agents are required to be financially sound.

(iv) Commerical need of Indian Airlines for more agency representation at a particular station.

#### **Power Supply in Capital**

168. SHRI V. SREENIVASA PRASAD :

SHRI M. V. CHANDRAPRASAD :

SHRI M. V. CHANDRASHEKHRA MURTHY :

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the details of deficiencies in the working of Delhi Electric Supply Undertaking pointed out by the task force set up by the Union Government ; and

(b) the steps taken to remove the deficiencies for improving the power supply position in the capital ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) The Central Government has established a Task Force to periodically review the power supply position in Delhi and the measures necessary for meeting the same. In one of the recent meetings, the Task Force had suggested expeditious construction of various 220KV transmission lines, early restoration of the three damaged gas Turbine Units, synchronisation of one unit of Rajghat Power House and installation of adequate